

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

O.A. No. 464 of 1997.

Date of Order : 29.1.1998.

Present : HON'BLE DR. B.C. SARMA, ADMINISTRATIVE MEMBER.

CHINMOY BHATTACHARYA & ORS.
Vrs.

UNION OF INDIA & ORS. (GSI)

For applicant(s) : Mr. S.K. Mitra, Counsel.

For respondents : Mr. M.S. Banerjee, Sr. Counsel.

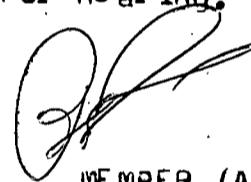
O R D E R

Both sides are present.

Further time is allowed to file reply in this case.

Interim Order passed earlier to continue till the next date.

Matter is adjourned to 22.4.1998, for hearing.
Plain copy to both the parties.



MEMBER (A)